

R-1.

27.04.92

OA 895/91

Present: None for the applicant.

None for the respondents.

The matter came for hearing on 21.4.92, 22.4.92, 23.4.92 and also on 24.4.92 but none appeared on behalf of the applicant. It appears that that applicant is not interested to pursue the matter.

The OA is dismissed in default for non prosecution.



(J.P. SHARMA)

MEMBER (J)

27.04.92